

Department has constituted a Complaint cell and has not received any complaint in this matter.

- (ii) The Central Advisory Committee on Combating Trafficking of Women and Children under the chairpersonship of Secretary, DWCD has deliberated on the reports of certain voluntary organizations on growing sex tourism in detail and decided to curb the menace through concerted action of all stake holders.
- (iii) The Department has instituted in association with UNICEF five on the spot study on the coastal areas of tourist importance to get the information related to sex tourism and paedophiles.
- (iv) To make the law enforcement and other agencies aware and sensitized on this specific issue, six regional workshops are proposed in the current year.
- (v) Society for Development Research and Training, an organization working in Pondicherry, has been sanctioned a Pilot project by the Department to combat trafficking of children for commercial sexual exploitation.

State languages in school curriculum

*82. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some of the State Governments have made their State language compulsory in the primary and secondary level school curriculum;

(b) if so, the details thereof;

(c) what would be the impact of such decision if other States also follow;

(d) whether Government have taken any decision in the matter to make State language compulsory in primary and secondary level school's curriculum; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The Government is not aware whether any State Governments have made their respective State languages compulsory in the primary and secondary school curriculum. At the national level, the National Council of Educational Research and Training (NCERT) prepares the curriculum for school education. The Central Board of

Secondary Education (CBSE) adopts/adapts this curriculum for its affiliated schools only. The State Education Boards are not bound to follow the curriculum prepared by the NCERT. They are empowered to prepare their own curriculum for their respective schools. The subject "Education" being on the Concurrent List, information relating to the actions by the State Governments about making State language compulsory in their respective curricula is not centrally available. However, as per Article 350A, it is the responsibility of the State and of every local authority within the State to provide adequate facilities for instructions in the mother-tongue at the primary stage.

The Three Language Formula as advocated in the National Policy on Education was approved by the Parliament. The formula is applicable at the upper primary stage and has to continue upto the end of Secondary stage *i.e.* Class X. This formula provides for a study of the mother tongue or the regional language compulsorily as the first language. It also requires the study of Hindi, English and a modern Indian language, preferably one of the Southern languages in the Hindi speaking, Hindi and English in the non-Hindi speaking States. The National Curriculum Framework for School Education (NCFSE) 2000 of the NCERT has also included the provisions of the Three Language Formula.

This formula, which flows from a policy decision, is to be reflected in the school curriculum. The role of the Central Government in the matter of the implementation of the formula is recommendatory. The implementation of the Three Language Formula is the sole responsibility of the State Governments. All the States/Union Territories had, accordingly, been urged by the Government from time to time to implement it. While all the schools affiliated to the Central Board of Secondary Education (CBSE) and the Council for the Indian School Certificate Examination (CISCE) have already implemented it, most of the States/UTs, too, are implementing this formula.

(d) No, Sir.

(e) Does not arise.

Publication of fake examination result

†*83. SHRI P. K. MAHESHWARI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a fake examination result of the Railway Recruitment Board was published recently in the Rozgar Samachar brought out under his Ministry;

†Original notice of the question was received in Hindi.